

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO. 128/1998

New Delhi this the 7th day of September, 2000.

HON'BLE MR. KULDIP SINGH, MEMBER (J)
HON'BLE MR. S.A.T. RIZVI, MEMBER (A)

1. CPWD Graduate Engineers Association
Central Public Works Deptt.,
through Shri B.M. Singhal,
Secretary
s/o late Shri Jyoti Prashad,
Executive Engineer (Civil)
R/o C-11/158, Yamuna Vihar,
Delhi 110053
2. Shri S.K. Jain,
Asstt. Engineer (C),
S/o S.L. Jain,
R/o 4/1712 Mittal Sadan,
Shola Nath Nagar,
Delhi 110032
3. Shri R.R. Verma,
Asstt. Engineer (Civil),
S/o Shri P.V. Verma,
G.I.B. (Hosp. Divn.), PWD,
Shahadra, Delhi-110095

...Applicants

(By Advocate: None)

Versus

1. A. U.O.I. through
Its Secretary,
Ministry of Urban Development &
Employment,
Govt. of India, Nirman Bhawan,
New Delhi

B. Its Secretary,
Ministry of Personnel, Public Grievances
and Pensions, G.O.I.,
North Block, New Delhi
2. Secretary,
U.P.S.C., Dholpur House,
Shahjahan Road,
New Delhi.
3. The Director General of Works,
Central Public Works Deptt.,
Nirman Bhawan, New Delhi
4. Shri Umesh Bansal, EE(C),
C/o Director General of Works,
CPWD, Nirman Bhawan,
New Delhi

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5. Shri Sanjay Gupta,EE(C),
C/o Director General of Works,
CPWD,Nirman Bhawan,
New Delhi
6. Shri D.K. Gupta,EE(C),
C/o Director General of Works,
CPWD,New Delhi
7. Shri R.P.Singh,EE(C),
C/o Director General of Works,
CPWD,Nirman Bhawan,New Delhi
8. Sh. Vinayak Rai,EE(C),
C/o Director General of Works,
CPWD,Nirman Bhawan,New Delhi
9. Shri Tarkeshwar Tiwari,EE(C)
C/o Director General of Works,
CPWD,Nirman Bhawan,New Delhi
10. Shri A.K. Aggarwal,EE(C),
C/o Director General of Works,
CPWD,Nirman Bhawan,New Delhi
11. Shri S.K.Srivastava,EE(C),
C/o Director General of Works,
CPWD,Nirman Bhawan,New Delhi
12. Sh. Gopal Varshney,EE(C),
CPWD,Nirman Bhawan,New Delhi
C/o Director General of Works
13. Sh. Rajesh Kumar,EE(C),
C/o Director General of Works,
CPWD,Nirman Bhawan,New Delhi
14. Sh. A.K. Khatua,EE(C),
CPWD,C/o Director General of Works,
Nirman Bhawan,New Delhi.
15. Sh. Piyush Chakma,EE(C),
C/o Director General of Works,
CPWD,Nirman Bhawan,New Delhi

...Respondents

(By: Advocate Sh.Gajender Giri)

ORDER (Oral)

BY HON'BLE MR. KULDIP SINGH, MEMBER (J)

This case has been called out twice in its turn but none appeard on behalf of the applicants,

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(3)

despite the fact that this case was listed in the Regular Matters at Sl.No. 17 under the caption that "the matters will be taken up serially and no adjournment will be granted".

2. In the circumstances, it seem that applicants are no longer interested in prosecuting the present O.A. Therefore, the O.A. is dismissed in default and for non-prosecution.

dr
(S.A.T. RIZVI)
MEMBER (A)

K.S.
(KULDIP SINGH)
MEMBER (J)

/SKA/